

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
Kohinoor Ginning and Pressing Private Limited**

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Kohinoor Ginning and Pressing Private Limited
2.	Date of incorporation of corporate debtor	29.09.2008
3.	Authority under which corporate debtor is incorporated/registered	RoC - Mumbai
4.	Corporate identity number / limited liability identity number of corporate debtor	U17200MH2008PTC187167
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Address: Office No. 108-112, City Pride Building, 1st Floor, Near Mondha Naka Signal, Jalna Road, Aurangabad, Maharashtra, India-431001 (not in existence) Factory Address/ Principal Office: Gat No.37/2, at Post Ghogargaon, Taluka:Shrigonda, Dist. Ahmednagar, Maharashtra, India, 414001
6.	Date of closure of insolvency resolution process	10-05-2024
7.	Liquidation commencement date of corporate debtor	10-05-2024 (Liquidation Order dated 02.05.2024 was received by undersigned Liquidator on 10.05.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Manoj Kumar Mishra IP Regn. No. IBB/I/PA-001/IP-P01152/2018-19/11902
9.	Address and e-mail of the liquidator, as registered with Board	Manoj Kumar Mishra Regd. Address: Room 1406, Building 4B, New Hind Mill Mhada Sankul, Ram Bhau Bhogle Marg, Ghodapdev, Mumbai City, Maharashtra, 400033 Regd. Email ID: manojkmishra95@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Manoj Kumar Mishra Correspondence Address: Office No. 13/14, 2 nd Floor, 84/ Dholakawala Building, Janmabhoomi Marg, Fort, Mumbai, 400001, Maharashtra, India Email ID (Case specific For communication): cirp.kohinoorgppl@gmail.com
11.	Last date for submission of claims	10-06-2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Kohinoor Ginning and Pressing Private Limited on 02nd May, 2024, which was received by the undersigned/ Liquidator on 10th May 2024.

The stakeholders of Kohinoor Ginning and Pressing Private Limited are hereby called upon to submit their claims with proof **on or before 10th June 2024** to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

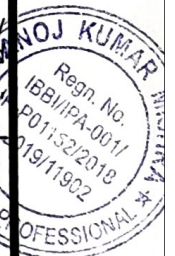
Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Manoj Kumar Mishra

Date: 13th May, 2024
Place: Mumbai

Liquidator of M/s. Kohinoor Ginning and Pressing Private Limited
IP Regn. No. IBB/I/PA-001/IP-P01152/2018-19/11902
Address: Office No. 13/14, 2nd Floor, 84/ Dholakawala Building, Janmabhoomi Marg, Fort, Mumbai, 400001, Maharashtra, India
Email ID: cirp.kohinoorgppl@gmail.com



Says State Is Not Against Any Religion, Call Was Taken By State Cabinet

disappointment with the Government's new-based International Court of Jurists (ICJ) which had recently ordered Indian authorities to stop deportation of illegal immigrants in Manipur.

Singh asked, "Does the total organisation know the hardship imposed by the indigenous population on the immigrants in the region, demographic challenges and poppy cultivation causes by the illegal immigrants?"

SBI/2000 0642655	Lot No. 2:- and Building of M/s. Pranav Metals Pvt Ltd, situated at Plot No. E-64, admeasuring 4401 Sq. Mtrs at MIDC Waluj, Aurangabad, Dist- Aurangabad	RS. 6,15,00,000/-	RS. 61,60,000/-	RS. 1,00,00,000/-	RS. 1,00,00,000/-
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For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India the Secured Creditor' Web site www.sbi.co.in, <https://bank.sbi>, <https://sbi.co.in/web/sbi-in-the-news/auction-notices/sarfaasi-and-others> and others a

E-auction website	Property Id No	PROPERTY LOCATION	PHOTOS OF PROPERTY	PHOTOS OF PROPERTY
	SBN20000642655 (Lot - II)			

Date: 10.05.2024

Authorized Officer

Place: Mumbai
State Bank of India

COMPANY LIMITED, RAJKOT
2012PTC070646


**EXPRESSION OF INTEREST FOR ASSIGNMENT OF
NOT READILY REALISABLE ASSETS ("NRA") OF
PRATIBHA SKYSCRAPERS PRIVATE LIMITED**

(In Liquidation)

Pursuant to RBI (Liquidation Process) regulation, (Regulation - 37 A), the Liquidat

may assign or transfer Not Readily Realizable Assets. The liquidator is hereby inviting the interested person(s) to whom the liquidator may assign or transfer the Not

Chief Executive

Shi Milk Producer Company Limited,
and 4th Floor, Sakar Building

Interested person(s) may write at cirp.pratibhaspl@gmail.com

Producer Company Limited* payable at
 interest on or before 31.05.2024-Last date for submitting your response to the
 expression of interest is Friday 31.05.2024

Liquidator of Pratibha Skyscrapers Private Limited (In Liquidation)

REG. NO.- IBB/I/A-002/IP-N00337/2017-18/109

06/2024 Up to 05:00 PM (Wednesday)

Supply/Tenders	

The Chief Executive, FORM B
 Mobil Oil Products Company Limited

(Regulation 12 of the insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

SION OF INTEREST FOR

S. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Kohinoor Ginning and Pressing Private Limited

2.	Date of incorporation of corporate debtor	29.09.2008
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9900MH1995PTC091868	4. Authority under which corporate debtor is incorporated/registered	RDC - Mumbai
Ash Nath Mishra		

4. Corporate identity number / limited liability identity number of corporate debtor	U17200MH2008PTC187167
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in general under the Insolvency and
ations thereunder, that the "NRR" (Not

431001 (not in existence)
Factory Address/ Principal Office: G

P.No.(IB)2284(MB) of 2018. The Asset transferred/assigned under regulation 37A	No.37/2, at Post Ghogargaoan, Taluka:Shrigonda Dist.Ahmednagar, Maharashtra, India, 414001
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6.	Date of closure of insolvency resolution process	10-05-2024
7.	Liquidation commencement date	10-05-2024 (Liquidation Order dated 02.05.2024 was issued)

	of corporate debtor	received by undersigned Liquidator on 10.05.2024)
R	Name and registration number of the	Manoj Kumar Mishra

documents and	25th May 2024	insolvency professional acting as liquidator	IP Regn. No IBS/IPA-001/IP-P01152/2018-19/119199
		Address and e-mail of the	Manoj Kumar Mishra

2101 May 2024	liquidator, as registered with Board	Regd. Address: Room 1406, building 48, New Hind Mill Bhada Sankul, Ram Bhai Bhogle Marg, Chhatrapati Shivaji Maharaj, Mumbai - 400002
27th May 2024		

Admission by qualified	27th May 2024	Regd. Email ID: manojmishra95@gmail.com
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Applicant along with bearing EMD amount.	31st May 2024	10. Address and e-mail to be used for correspondence with the Liquidator	Correspondence Address: Office No. 13/14, 2 nd Floor, M/ Dhoisawata Building, Jarnabhonri
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Marg, Fort, Mumbai, 400001, Maharashtra, India
Email ID (Case specific: For communication):

11. Last date for submission of claims	10-06-2024
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Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered commencement of liquidation of Kohinoor Ginning and Pressing Private Limited on 02nd May, 2024, which is hereby being published for public notice.

The stakeholders of Kohinoor Ginning and Pressing Private Limited are hereby called upon to submit their claims with proof on or before 10th June 2024 to the liquidator at the address mentioned against item 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors must submit the claims with the proof in person, by post or by electronic means.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Code, 2016 shall be treated as claims submitted during the liquidation process.

with the process information document
herodexilq@gmail.com

Prakash Nath Mishra (Liquidator) Date: 13th May, 2024 Liquidator of M/s. Kohinoor Ginning and Pressing Private Limited
M/s. Kohinoor Ginning and Pressing Private Limited Place: Mumbai

Registered Email ID: prakash@pmishra.in

Email ID: arp.kohinoor@gmail.com

फॉर्म बी जाहीर उद्घोषणा (भारतीय न्यायाधीश व दिवाळखोरी बोर्ड (परिसमाप्त प्रक्रिया) विनियमन, २०१६ का विनियम १२) कोहिनूर ज्विनिंग अँड प्रेसिंग प्रायव्हेट लिमिटेडच्या हितसंबंधधारकांच्या अधधानाकरिता			
क्र.सं.	तपशील	विवरण	
१.	कोहिनूर ज्वणकोचे नाव	कोहिनूर ज्विनिंग अँड प्रेसिंग प्रायव्हेट लिमिटेड	
२.	कोहिनूर ज्वणकोच्या विद्येद्वारा संस्थानाचा/तारीख	१९.०९.२००८	
३.	कोहिनूर ज्वणकोच्या या अंतिम लिखितद्या संस्थापिता/मौलिकृत करणारा वर प्रतिक्रिया	आर.अश्विनी - मुंबई	
४.	कोहिनूर ज्वणकोचा कोहिनूर ऑल्टर क्रमांक/मर्यादा दिवसित ऑल्टर क्रमांक	U17200MH2008PTC187167	
५.	कोहिनूर ज्वणकोचे मौलिकृत कायद्याल व प्रधान कायद्याल (असल्यास) चा पता	नौदणिकृत पत्ता: काव्यालय, क्र. १०८-१११, सिटी प्रडक्ट बिल्डिंग, १४ मजला, मंडा नगर सिमलनगर, जालना जिल्हा, औरंगाबाद, महाराष्ट्र, भारत-४३१००१ (अंतिमत्वात नाही)	
६.	न्यायाधीश उरास प्रक्रिया समाप्तीची तारीख	फंक्टीर पत्ता: प्रधान काव्यालय: नद. क्र. ३७/१, पोस्ट घोगरावा, तालुका: शिर्डी, जिल्हा: अहमदनगर, महाराष्ट्र, भारत, ४१४००१	
७.	कोहिनूर ज्वणकोचे परिसमाप्त सुरू होण्याची तारीख	१०-०५-२०१४	
८.	परिसमाप्त महान कायद्याल दिवसावधितारी प्रक्रियासल्लेचे नाव आणि मौलिकृत क्रमांक वा बोडेशिवास मौलिकृत असल्याप्रमाणे परिसमाप्तकाचा पता आणि ई-मेल	१०-०५-२०१४ (परिसमाप्त आदेश तारीख ०९.०५.२०१४ खालील स्व्यावस्थापित/परिसमाप्तकाद्वारा १०.०५.२०१४ ला स्व्यावस्थापित आदेश होता)	
९.	परिसमाप्तकासोबत पत्रव्यवहारकरिता वापरावयाचा पत्ता व ई-मेल	मनोज कुमार मिश्रा आरपी नौदणिकृत, क्र. IBBI/PA-001/JP-0115/2018-19/11902	
१०.	परिसमाप्तकासोबत पत्रव्यवहारकरिता वापरावयाचा पत्ता व ई-मेल	मनोज कुमार मिश्रा नौदणिकृत पत्ता: कोहली १४०६, विल्डिंग ४बी, यू.हिंद मिहल मझा संकुल, पत्र. मा.का. पोस्टा माली, मंडा, गांधीनगर, मुंबई शहर, ४००००३, महाराष्ट्र, भारत नौदणिकृत ई-मेल आयडी: manojkumishra95@gmail.com	
११.	परिसमाप्तकासोबत पत्रव्यवहारकरिता वापरावयाचा पत्ता व ई-मेल	मनोज कुमार मिश्रा संपर्ककाचा पत्ता: काव्यालय, क्र. ११/१४, २४ मजला, ८४/ डोलकमल बिल्डिंग, जलनूपुरी माली, फोर्ट, मुंबई, ४००००१, महाराष्ट्र, भारत ई-मेल आयडी: (संपर्ककासाठी विषयक पत्र) : cirp.kohinoorgpp@gmail.com	
१२.	दुवे (क्लोन) सादर करणुयाची अंतिम तारीख	१०-०६-२०१४	